

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

Dated: 17.08.2019

No. 285 A : The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no. 2 of the table given below are hereby appointed as Judicial Magistrate in the Judgeships to be stationed ordinarily at the places mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section 11 of the code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officers named below, the powers of a Judicial Magistrate 1<sup>st</sup> Class for the District noted against their names in column no.4 of the table, and

In exercise of the powers conferred under Sub Section (3) (a) of Section 12 of the said Criminal Procedure Code, the Officers are designated as the Sub-Divisional Judicial Magistrate for the Sub-Division noted against their names in column no.5 of the said table.

Sl. No.	Name of the Officers, designation and place of present posting.	(a) Designation at the new station.  (b) Place where the Officer is to be stationed at ordinarily  (c) Name of the Judgeship in which appointed on transfer.	Name of the District	Name of the Sub-Division
1.	2.	3.	4.	5.
1.	Sri Jai Prakash Kisku Munsif, Kahalgaon (Bhagalpur)	(a) Judicial Magistrate (b) Katihar (c) Katihar	Katihar	Katihar
2.	Sri Vikash Mishra Munsif, Aurngabad	(a) Judicial Magistrate (b) Muzaffarpur (West) (c) Muzaffarpur	Muzaffarpur	Muzaffarpur (West)
3.	Sri Aadi Dev Munsif, Buxar	(a) Judicial Magistrate (b) Masaurhi (c) Patna	Patna	Masaurhi
4.	Sri Rakesh Kumar Pandey, Munsif, Araria	(a) Judicial Magistrate (b) Ara (c) Bhojpur	Bhojpur	Ara

**By order of the High Court,**  
**Sd/- B.B. Pathak**  
**Registrar General**

Memo. No. 67263 - 67283 / Dated, Patna the 17.08. 2019

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / I/C Registrar (IT)-cum-CPC Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / The District and Sessions Judges, Bhagalpur/ Katihar/ Aurangabad/ Muzaffarpur/ Buxar/ Patna/ Araria/ Bhpjpur at Ara for information (and communication to the officers concerned.

**The officers appointed may be directed to make over charge of their offices in such a way so as to join their new assignments within 21 days of the receipt of the Court's notification.)**

**(-) For D. Js. only.**

**By order of the High Court,**

  
**Registrar General.**